

[*Translation*]**NCDC**

2783. SHRI KALLAPPA AWADE : Will the PRIME MINISTER be pleased to state:

(a) whether the National Co-operative Development Corporation has made any provision of funds for share contribution and working capital of spinning mills and sugar factories in the country;

(b) if so, the amount allocated for this purpose and the names of the mills which have already been provided funds so far;

(c) whether the Maharashtra Government has not given clearance for relasing this amount so far though the funds have already been allocated by NCDC; and

(d) if so, the action taken by the Union Government to ensure release of the funds?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL) : (a) and (b) Yes, Sir. A budget provision of Rs. 1.00 lakh and Rs. 9894.00 lakh have been made during the current financial year for spinning mills and sugar factories respectively, the Statement giving the details of releases is in the attached statement I and II.

(c) Details regarding sanctions and releases in Maharashtra are also given in the attached statement-I.

(d) The State Government of Maharashtra has been advised for early release of sanctioned funds to the concerned Cooperative Sugar Mills and to claim reimbursement from the NCDC.

Statement-I

Details of Assistance Sanction & Release to Cooperative Sugar Mills during the year 1998-99

(Rs. in lakhs)

Statement referred to in parts a, b and c of the Lok Sabha USQ No. 2783 for 16.12.1998

State/Name of the Mill	Share Capital participation			Modernisation cum Expen- sion			Sugar by-prod'uce units		
	Undisbursed Sanction 1.4.98	Sanction during	Release 98-99	Undisbursed Sanction as on 1.4.98	Sanction During 98-99	Release 98-99	Undisbur sed San- ction 1.4.98	Sanction during 98-99	Release 98-99
1	2	3	4	5	6	7	8	9	10
TAMILNADU									
1. Madippisai Pulavar K.R. Ramaswamy Coop. Sugar Mills Ltd., Distt. Nagai Quaide-E-Millath.	—	—	—	—	—	—	131.30	—	—
2. Mallakurichi Coop. Sugar Mills Ltd., Distt. Padayatchiyar.	—	—	—	—	—	—	120.25	—	—
3. Amravathi Coop. Sugar Mills Ltd., Distt. Coimbatore.	—	—	—	—	—	—	82.39	—	—
4. The Salem Coop. Sugar Mills Ltd., Distt., Salem.	—	—	—	—	—	—	82.39	—	—
Sub-Total	—	—	—	—	—	—	416.33	—	—

1	2	3	4	5	6	7	8	9	10
MAHARASHTRA									
1.	Shree Satpudatapi Parisar Sahakari Karkhana Ltd., Distt. Dhule.	—	—	—	—	—	212.08	—	—
2.	Dr. V.V. Patil Saha- kari Sakhar Karkhana Ltd., Beed.	663.00	—	—	—	—	—	—	—
3.	Indira Sahakari Sakhar Karkhana Ltd., Distt. Parbhani.	510.00	—	—	—	—	—	—	—
4.	Chandrabhaga Sahakaris Karkhana Ltd., Distt. Solapur.	—	—	—	528.38	—	235.59	—	—
5.	Vaidynath Sahakari Sakhar Karkhana Ltd., Distt Beed.	422.50	—	422.50	—	—	—	—	—
6.	Barashiv-Hanuman Sahakari Sakhar Karkhana Ltd., Distt. Parbhani.	422.50	—	422.50	—	—	—	—	—
7.	Jai Ambika Sahakari Sakhar Karkhana Ltd., Distt. Nanded.	—	117.00	—	—	—	—	—	—
8.	Hutatma Jaiwantrao Sahakari Sakhar Karkhana Ltd. Distt. Nanded.	—	117.00	—	—	—	—	—	—
9.	Shivajirao Patil Nilangelar Sahakari Sakhar Karkhana Ltd., Distt. Latur.	—	90.00	—	—	—	—	—	—
10.	Shree Datta Sahakari Sakhar Karkhana Ltd., Distt. Kolhapur.	—	—	—	—	198.15	198.15	—	—
11.	Shree Datta Sahakari Sakhar Karkhana Ltd., Distt. Kolhapur.	—	—	—	670.00	—	—	—	—
12.	Shree Kondeshwar Sahakari sahar Karkhana Ltd., Distt. Amravati.	—	90.00	—	—	—	—	—	—
Sub. Total		2018.00	414.00	845.00	528.38	868.15	433.74	212.03	—

1	2	3	4	5	6	7	8	9	10
PUNJAB									
1.	Nakodar Coop. Sugar Mills Ltd., Distt. Jalandhar.	—	—	—	—	—	18.28	—	—
KARNATAKA									
1.	Shree Pandavapura Sakhari Sahakare Sakkare Karkhana Ltd., Distt. Mandya.	—	—	396.04	—	396.04	—	—	—
2.	Vanivilasa Coop. Sugar Factory Ltd., Distt. Chitradurga.	—	—	15.38	—	3.97	—	—	—
3.	Ryatar Sahakari Sakhar Karkhana Ltd., Distt. Bagalket.	—	892.13	892.13	—	—	—	—	—
	Sub-Total		892.13	892.13	411.42	—	4001	—	—
KERALA									
1	The Coop. Sugar Mills Ltd., Distt. Palakkad.	—	—	—	—	24.00	—	—	—
MADHYA PRADESH									
1.	Jawahar Lal Agricultural produce & Processing Society Ltd., Distt. Khargane.	—	892.13	—	—	—	—	—	—
UTTAR PRADESH									
1.	Kisan Sahakari Chini Mills Ltd., Distt. Saharanpur.	—	—	—	1950.00	—	—	—	—
2.	Kissan Sahakari Chini Mills Ltd., Distt. Lakhimpur-Kheri.	—	—	—	1721.25	—	550.69	—	—
3.	Sarjoo Sahakari Chini Mills Ltd., Distt. Lakhimpur-Kheri.	—	—	—	1950.00	—	650.00	—	—
	Sub-Total	—	—	—	5621.25	—	1200.69	—	—
GUJARAT									
1	Shree Marali Vibhag Khand Udyog Mandli Ltd., Distt. Mavasari.	—	—	—	—	1110.00	—	—	—
Grand Total		2018.00	2198.25	1737.13	6561.05	2002.15	2034.44	646.69	—

Statement-II

*Details of Scheme-wise assistance sanctioned/released for
Cooperative Spinning programmes during 1998-99.*

(Rs. in lakhs)

	Undisbursed Sanction as on 1.4.98	Amount (1990-99)	
		Sanctioned	Released
I. Central Sector Scheme (Weaves Coop. Spng. Mills)			
1. Uttar Pradesh			
<i>Modernisation of Spng. Mills</i>			
(a) SKM Amroha, Dt. Moradabad	837.00	0.00	465.00
(b) SKM Mau Aima, Allahabad	846.00	0.00	470.00
(c) SKM Baheri, Bareilly	846.00	0.00	470.00
2. Kerala			
<i>Modernisation of Spng. Mills</i>			
(a) Malappuram CSM	0.00	253.80	0.00
(b) Cannanore CSM	0.00	225.00	0.00
II. Centrally Sponsored Scheme (Growers Coop. Spng. Mills)			
1. Punjab			
<i>Modernisation of Spng. Mills</i>			
(a) Abohar CSM, Abohar	630.35	0.00	0.00
2. Karnataka			
(b) Gadag Coop. Tex. Mills	805.00	0.00	0.00
III. Corporation Sponsored Scheme (Margin money to Mktg. Fedns.)			
1. Gujarat			
GUJCOT	500.00	0.00	500.00